

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2822
ANSWERED ON:14.03.2011
STATUS OF HOUSE MAIDS
Rajesh Shri M. B.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Government has moved any resolution regarding the status of house maids at the International Labour Conference at Geneva; and

(b) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a) & (b): Discussions on ILO Report on Decent Work for Domestic Workers were held in the 99th Session of the International Labour Conference (ILC) in Geneva in June, 2010. The Report proposed the introduction of a new standard on Decent Work for Domestic Workers in the form of a Convention supported by a Recommendation. During the discussions, Government of India had introduced an amendment to replace the words 'Convention supplemented by a Recommendation' with the word "Recommendation". The amendment was seconded by the Employers' group.